

F. No.278A/21/2015-Legal
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs
(Legal Cell)

5th Floor, C Wing, Hudco Vishala Building,
Bhikaji Cama Place, R. K. Puram,
New Delhi, dated 22nd June, 2016

NOTE

The "Annexure" attached to Board's order of even no. dated 18.6.2016, is hereby replaced and the revised "Annexure" is enclosed herewith for information and necessary action.

Encl: as above



(Y.S. Karoo)

Under Secretary to the Government of India

Copy to:-

1. All the Chief Commissioners of Central Excise/Customs/Service Tax
2. DGDRI /CEI/Chief Commissioner (AR) Customs, Excise and Service Tax Appellate Tribunal, R.K. Puram, New Delhi
3. The Manager Website Directorate of Systems, New Delhi for uploading the order to the CBEC's Website under URL: www.cbec.gov.in/Excise-Circulars-Instructions
4. Judicial Section, Department of Legal Affairs, M/o. Law & Justice (Ref: their ID No. J-11017/17/2016-Judl dated, 26.05.2016)
5. Commissioner, Directorate of Legal Affairs, CBEC, 4th Floor, Rajendra Bhawan, New Delhi
6. Joint Secretary (Review), Judicial Cell, 4th Floor, Hudco Vishala Building, R.K. Puram, New Delhi

F.No. 278A/21/2015- Legal

Annexure

Sl. No	Counsel already on panel as on 14.10.14		Calcutta High Court (Principal Calcutta Bench)
	Allahabad High Court (Principal Bench)	35	Pradip Kumar Roy (SR)
1	B.K. Singh Raghuvanshi (SR)	36	Protonu Deb Mukherjee (SR)
2	Amit Mahajan (SR)	37	Mamta Bharadwaj (SR)
3	Ashok Singh (SR)	38	Rajarshi Bhardwaj (SR)
	Allahaba High Court (Lucknow Bench)	39	Shiv Shankar Banerjee (SR)
4	Deepak Seth (SR)	40	Md. Talaj Masood Siddiqui (SR)
5	Rajesh Singh Chauhan (SR)	41	Kausik Kanti Maiti (JR)
6	Ajay Kr. Singh Tomar (SR)	42	Santa Mitra (JR)
7	Alok Sharma (JR)	43	Subir Kumar Saha (JR)
	Telangana & Andhra Pradesh High Court at Hyderabad		Sikkim High Court (Gangtok Bench)
8	V. Gopala Krishna Gokhale (SR)	44	Dilip Kumar Singh (SR)
9	Jalakam Satyaram (SR)		Delhi High Court (Principal Bench at New Delhi)
10	P. Sarada (SR)	45	Satish Kumar (SR)
11	B. K. Ramesh Babu (SR)	46	Kamal Nijhwan (SR)
12	P. S. P. Suresh Kumar (SR)	47	Rahul Kaushik (SR)
13	K. Manmadha Rao (SR)	48	Ms. Sonia Shrama (SR)
14	Bathula Raj Kiran (JR)	49	Ashwani Bhardwaj (JR)
	Bombay High Court (Principal Bombay Bench)		Guahati High Court (Aizwal Bench)
15	P. S. Jetley (SR)	50	Lalanpuia (JR)
16	M. I. Sethna (SR)		Tripura High Court (Agartala)
17	Advait M. Sethna (SR)	51	Paramartha Dutta (SR)
18	V. H. Kantharia (SR)		Manipur High Court (Imphal)
19	S. I. Shah (SR)	52	N. Brojendra Singh (SR)
20	Suresh S. Pakale (SR)		Gujarat High Court (Principal Ahmedabad Bench)
21	Y. S. Bhaté (SR)	53	Gaurang H. Bhatt (SR)
22	A. S. Rao (SR)	54	Rashesh J. Oza (SR)
23	S. P. Bhatti (SR)	55	Dr. Amee Yajnik (SR)
24	B. B. Sharma (SR)	56	Ms. Sejal K. Mandavia (SR)
25	Y. R. Mishra (SR)	57	Yogesh Ravani (SR)
26	Vinay A. Sonpal (SR)	58	Kalpesh N. Shastri (SR)
27	J. B. Mishra (JR)		Himachal Pradesh High Court (Shimla Bench)
28	Ms. Anamika Malhotra (JR)	59	Sandeep Sharma (SR)
29	S. D. Bhosle (JR)	60	Rajiv Jivan (SR)
	Bombay High Court (Aurangabad Bench)		Jammu and Srinagar High Court (Principal Jammu Bench)
30	Dr. Kalpalata Patil Bharswadkar (SR)	61	Ajay Sharma (SR)
	Bombay High Court (Nagpur Bench)	62	V. K. Magoo (SR)
31	Firdos T. Mirza (SR)	63	Piyush Gupta (JR)
32	Anand S. Deshpande (SR)		Jharkhand High Court (Principal Bench Ranchi)
	Bombay High Court (Panjim Bench)	64	Ratnesh Kumar (SR)
33	Carlos A. Ferreira (SR)	65	Deepak Roshan (SR)
34	Ms. Susan Linhares Costa (SR)	66	Amit Kumar (JR)

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	Karnataka High Court (Principal Bangalore Bench)		Madras High Court (Madurai Bench)
67	Jeevan Babu J Neeralgi (SR)	98	R Aravindan (SR)
68	B. Pramod (JR)	99	B. Vijay Karthikeyan (SR)
69	N R Bhaskar SR)		Orissa High Court (Principal Bench at Cuttack)
70	C Shashikantha (SR)	100	Prasanta Kishore Ray (SR)
71	Y. Hariprasad (SR)	101	Ms. Mrinalni Padhi (Sr)
72	M. V. Chandrashekar Reddy (SR)	102	Gautam Misra (JR)
	Karnataka High Court (Dharwad Bench)		Patna High Court (Principal Patna Bench)
73	S. C. Bheemarreddy (SR)	103	Smt. Nivedita Nirvikar (Sr)
74	S N Rajendra (SR)		Punjab and Haryana High Court (Principal Chandigarh Bench)
75	Gangadhar S. Hosakeri (JR)	104	Sunish Bindlish (SR)
	Karnataka High Court (Gulbarga Bench)		Rajasthan High Court (Principal Bench at Jodhpur and Jaipur Bench)
76	Smt. Archana Tiwari (SR)	105	Anil Mehta (SR)
	Kerala High Court (Principal Bench at Ernakulam)		Uttarakhand High Court (Principal Bench at Nainital)
77	Thomas Mathew nellimoottil (SR)	106	Shobit Saharia (SR)
78	John Verghese (SR)	107	Mrs. Vijay Lakshmi (JR)
79	Tojan J Vathikulam (JR)		Bangalore Zonal Unit, DRI Karnataka and Kerala High Courts
80	Ranjit Jacob Koshy (JR)	108	V.D Raviraj (SR)
81	Sajby Jose Kidangoor (SR)	109	C. P. Udhayabanu (SR)
	Madhya Pradesh High Court (Jabalpur Bench)		DRI (Hqrs.) Including Delhi Zonal Unit, Delhi High Court
	Madhya Pradesh High Court (Jabalpur Bench)	110	Saneev Kumar Dube (SR)
82	S.A Dharmadhikari (SR)*		Kolkata Zonal Unit, DRI Calcutta High Court
83	Gautam Prasad (JR)	111	Kaushik Dey (JR)
	Madhya Pradesh High Court (Gwalior Bench)		GRAND TOTAL = 111
84	Bhupendra Singh Chauhan (JR)		
85	Ms. Anuradha Singh (SR)		
	Madhya Pradesh High Court (Indore Bench)		
86	Prasanna Prasad (JR)		
87	Abhishek Tugnawaf (SR)		
88	Anendra Singh Parihar (JR)		
	Chhatisgarh High Court (Bilaspur Bench)		
89	Manish Sharma (SR)		
90	Ms. Smiti Sharma (SR)		
	Madras High Court (Principal Bench at Chennai)		
91	K. Molhanamurali (SR)		
92	Rajnish Pathyil (SR)		
93	S. Haja Mohideen Gisthi (SR)		
94	T.S Raja Mohan (JR)		
95	Vikram Ramakrishnan (JR)		
96	K. Ravi (SR)		
97	N. Senthil Kumar (SR)		

* Sh. S.A. Dharmadhikari is appointed as High Court Judge and hence he is no longer in the panel.